


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                         **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER      :      CP 107/16  
PETITION NUMBER      :      TP 172/17  
NAME OF THE PETITIONER (S) :      ORCC Solutions Pvt. Ltd.  
NAME OF THE RESPONDENT (S) :      ---  
UNDER SECTION      :      391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	Perkal. K. Arjun 9341210037	Adv. for Petitioner	

Counsel for petitioner is present. He has filed one more set of copies. He has filed synopsis. In this case, notices to be issued to the OL, ROC and RD. As it is a final petition, Registry to issue notices to OL, RD and ROC.

Posted to 07.03.2017.

  
MEMBER (J)

  
MEMBER (T)